

Annexure 2

Joister Infoserve Private limited

Date of Commencement of CIRP 21.05.2024

List of Creditors as on 10.07.2024

LIST OF OPERATIONAL CREDITORS(EMPLOYEES AND WORKMEN)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Amol Dhruvabal Yerunkar	5/6/2024	239056	17152	0	0	221904	Please refer Note no. 1
2	Rajesh Vasudev Mundekar	5/6/2024	1119776	50076	0	0	1069700	Please refer Note no. 1
3	Santosh Chandrakant Dhuri	6/6/2024	900000	1	0	0	899999	Please refer Note no. 5
4	Jyoti Katkar	21/6/2024	361946	1	0	0	361945	Please refer Note no. 5
5	Purnachandra Udaynath Pala	1/7/2024	18043	1	0	0	18042	Please refer Note no. 5
6	Ramashraya m Prasad	4/7/2024	17454	1	0	0	17453	Please refer Note no. 5
6	Total		2656275	67232	0	0	2589043	

Notes:

- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available from the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing. The details in relation to pending salary dues, PF dues and TDS have been sought from the CD.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification
- Claim has been provisionally admitted at Re. 1 as adequate information & documentary evidence is not available in support of the claim

Garima Diggwal

Resolution Professional

Joister Infoserve Private Limited

Regn. No. . IBBI/IPA-001/IP-P-02018/2020-2021/13158

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